

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 525/97

Thursday, this the 8th day of October, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

M. Divakaran,  
S/o. Kunhikannan,  
Kanakkary House,  
Kaithery, Nirmalagiri P.O.,  
Casual Labourer,  
Office of the Junior Telecom Officer,  
Korthuparamba.

...Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

1. The General Manager,  
Telecom, Kannur.
2. The Chief General Manager,  
Telecom, Kerala Circle,  
Trivandrum.

...Respondents

By Advocate Mr. Sunil Jose, ACGSC

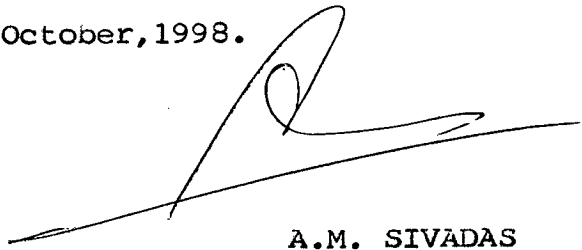
The application having been heard on 8.10.98, the Tribunal  
on the same day delivered the following:

ORDER

The learned counsel appearing for the applicant submitted  
that this O.A. can be closed permitting the applicant to approach  
the Department if he is so advised.

2. Accordingly, the O.A. is closed. The applicant is at  
liberty to approach the Department if so advised. If the applicant  
approaches the Department, the Department shall consider the  
case of the applicant on merits bearing in mind the position as  
to the recruitment of fresh casual mazdoors and also availability  
of work. No costs.

Dated the 8th day of October, 1998.



A.M. SIVADAS  
JUDICIAL MEMBER